NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL : CA/45/IB/2017 APPLICATION NUMBER IN : CP/551/(IB)/2017 PETITION NUMBER BILL : CKPL STEELS PVT LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD : 7 RULE 4 UNDER SECTION **SIGNATURE** DESIGNATION NAME (IN CAPITAL) S.No. REPRESENTATION BY WHOM

HARSHINI . I (Slepsusenting counsel)

ASHOK MAGNETICS LTD & RP coursel for applicant

RSVBIZAMANIAN RSCharam COUNSEL FOR DENTS RESPONDENTS

<u>ORDER</u>

Counsel representing the Applicant present. Counsel for IRP present. Counsel IRP is directed to file reply in CA/45/IB/2017 and CA/46/IB/2017. Put up on **08.01.2018 at 10.30 A.M.**

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